

# United Nations Nations Unies

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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **20 July 2012**, the entry specified below was **deleted** from the Al-Qaida Sanctions List. The entry was deleted after the Committee concluded its consideration of a de-listing request submitted through the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Report of the Ombudsperson on this de-listing request. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

## **Removed from Section A. Individuals associated with Al-Qaida**

**QI.E.159.04. Name:** 1: ALI 2: MOHAMED 3: EL HEIT 4: na

**Name (original script):** علي محمد الحيط

**Title:** na **Designation:** na **DOB:** 20 Mar. 1970 **POB:** Rouiba, Algeria **Good quality a.k.a.:** **a)** Kamel Mohamed, born 30 Jan. 1971 **b)** Kamel Mohamed, born 20 Mar. 1970 in Algeria **Low quality a.k.a.:** **a)** Ali di Roma **b)** Ali Il Barbuto **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Number 3 Via Ajraghi, Milan, Italy **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 12 Apr. 2006, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011) **Other information:** Mother's name is Hamadche Zoulicha. Review pursuant to Security Council resolution 1822 (2008) was concluded on 28 Sep. 2009.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

On **20 July 2012**, the Committee also enacted the **amendments** specified with strikethrough and underline in the entry below to its List (the Al-Qaida Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations:

**Section A. Individuals associated with Al-Qaida**

**QI.A.299.11. Name:** 1: IBRAHIM 2: AWWAD 3: IBRAHIM 4: ALI AL-BADRI AL-SAMARRAI

**Name (original script):** إبراهيم عواد إبراهيم علي البدري السامرائي

**Title:** Dr. **Designation:** na **DOB:** 1971 **POB:** ~~na~~ Iraq **Good quality a.k.a.:** Dr. Ibrahim 'Awwad Ibrahim 'Ali al-Badri al-Samarrai', born in 1971 in Samarra, Iraq (Ibrahim 'Awad Ibrahim al-Badri al-Samarrai; Ibrahim 'Awad Ibrahim al-Samarra'i; Dr. Ibrahim Awwad Ibrahim al-Samarra'i) **Low quality a.k.a.:** a) أبو دعاء (Abu Du'a; Abu Duaa'), (prominently known by this nom de guerre) b) Dr. Ibrahim c) أبو بكر البغدادي الحسيني القرشي (Abu Bakr al-Baghdadi al-Husayni al-Quraishi; Abu Bakr al-Baghdadi) **Nationality:** Iraqi **Passport no.:** na **National identification no.:** na **Address:** Iraq **Listed on:** 5 Oct. 2011 (amended on 20 Jul. 2012) **Other information:** Leader of Al-Qaida in Iraq (QE.J.115.04.) (AQI). Currently based in Iraq. Responsible for managing and directing AQI large scale operations.

**QI.E.96.03. Name:** 1: MOUSSA 2: BEN OMAR 3: BEN ALI 4: ESSAADI

**Name (original script):** موسى بن عمر بن علي السعدي

**Title:** na **Designation:** na **DOB:** 4 Dec. 1964 **POB:** Tabarka, Tunisia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Dah Dah b) Abdelrahmman c) Bechir **Nationality:** Tunisian **Passport no.:** Tunisian passport number L335915, issued in Milan, Italy on 8 Nov. 1996, expired on 7 Nov. 2001 **National identification no.:** na **Address:** ~~Sudan~~ Tunisia **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 17 Oct. 2007, 10 Aug. 2009, 16 May 2011, 20 Jul. 2012) **Other information:** Considered a fugitive from justice by the Italian authorities (as of Nov. 2009). Left Sudan to Tunisia in 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-second update of the List in 2012.

20 July 2012